

related to requests for provision of additional funds for the Calcutta Corporation for various purposes, including maintenance of city's arterial road system. The memorandum did not mention any arrears due to the Corporation from the Central Government.

The requirements of development programmes for Calcutta normally from part of the State's Annual Plan outlays, towards which the Centre provides block loans and grants on an overall basis.

Mining Operations of Captive Jat Raj Seam of Korba by NCDC

7684. SHRI HUKAM CHAND
KACHWAI :
SHRI A. S. SAIGAL :
SHRI JAGANNATH RAO
JOSHI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Madhya Pradesh Government agreed to the mining operations of the Captive Jat Raj Seam of Korba by NCDC, on the assurance of the representatives of the Central Government that the cost of middlings would be about Rs. 10 per ton and that raw coal would be even cheaper ;

(b) if so, the price now charged and the reasons therefor ;

(c) whether this high price does not result in uneconomic power generation of Korba and if so, whether Government proposed to consider the reduction in price ; and

(d) if the reply to part (c) above be in the negative whether they would transfer the mines to Madhya Pradesh Government and if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : (a) No, Sir.

(b) to (d). From 16th November, 1959 the Madhya Pradesh State Electricity Board

have been paying a price of Rs. 16.73 per tonne only for Jatraj coal supplied by the National Coal Development Corporation. This is much less than the price billed by the Corporation. The dispute regarding price is currently under arbitration.

Recommendations of Shantilal Committee on Petroleum Products

7685. SHRI MANIBHAI J. PATEL :
SHRI DEVINDER SINGH
GARCHA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have since taken a decision on the recommendations of the Shantilal Shah Committee on pricing policy of petroleum products ;

(b) if so, the nature thereof ; and

(c) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) : (a) to (c). The report of the Committee is under consideration of Government and decisions are expected to be taken shortly.

Use of Chlorotetracycline as Animal Feed

7686. SHRI BHOGENDRA JHA :
Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 5315 on the 6th April, 1970 and state :

(a) the basis of the doubts about the utility of chlorotetracycline for animal feed and medicine and the steps which are being taken to test the same ;

(b) whether it is a fact that the noted British medical journal has categorically stat-